

ITEM NO.101

COURT NO.8

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7164/2013

THE COMMERCIAL TAX OFFICER & ANR.

Appellant(s)

VERSUS

MOHAN BREWARIES AND DISTRILLERIES LIMITED

Respondent(s)

WITH

C.A. No. 7165/2013 (XII)

C.A. No. 4416-4419/2014 (XII)

Date : 01-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

Counsel for the parties.

Mr. S.K. Bagaria, Sr. Adv.
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Mr. Kumar Ajit Singh, Adv.

Mr. Balaji Srinivasan, AAG
Ms. A. Jaswanthi, Adv.
Ms. Purbitaa Mitra, Adv.
Mr. K. V. Vijayakumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within one week from
today.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)